

Seventeenth Loksabha

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Title: Secretary General reported regarding messages :(i) Rajya Sabha concurred in the recommendation of Lok Sabha to appoint four members to the Joint Committee on the Personal Data Protection Bill, 2019. (ii) Rajya Sabha agreed without any amendment to the Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021 as passed by the Lok Sabha. (iii) Rajya Sabha agreed without any amendment to the Essential Defence Services Bill, 2021 as passed by the Lok Sabha.

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-

(i)“I am directed to inform the Lok Sabha that the Rajya Sabha at sitting held on Thursday, the 5th August, 2021 adopted the following Motion regarding filling up of the casual vacancies in the Joint Committee on the Personal Data Protection Bill, 2019:-

MOTION

‘That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint four Members to the Joint Committee on the Personal Data Protection Bill, 2019 in the vacancies caused by the retirement of Prof. Ram Gopal Yadav from Rajya Sabha and resignation of Shri Bhupender Yadav, Shri Rajeev Chandrasekhar and Shri Ashwini Vaishnaw and

communicate to the Lok Sabha the names of the Members so appointed by the Rajya Sabha to the Joint Committee and resolves that Prof. Ram Gopal Yadav, Shri Rakesh Sinha, Dr. Vinay P. Sahasrabuddhe and Dr. Sudhanshu Trivedi, be appointed to the said Joint Committee to fill the vacancies.’ ”

- (ii) “In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 5th August, 2021 agreed without any amendment to the Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 4th August, 2021.”
- (iii) “In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 5th August, 2021 agreed without any amendment to the Essential Defence Services Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 3rd August, 2021.”

... (*Interruptions*)

12.04 hrs